figures of corresponding period of the previous year. The shortfall in revenue was due to misuse of Franking machine which came to light during Feb. 1994 onwards.

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(d) Private mailing agents were alleged to have tampered with the Franking machines. The maintenance of Franking machines is done by the respective manufacturing companies.

Speed-Post Delivery Stations in Andhra Pradesh

2433. SHRI MOHAN BABU: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether there is any proposal to open more speed-Post Delivery Stations by the Postal Department in Chittoor, Anantpur and Cuddapah districts of Andhra Pradesh; and
- (b) if so, the number of new Stations from where Speed-Post Service will operate in the above districts in Andhra Pradesh during 1996-97?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b) No, Sir. Speed Post service is introduced if the same is justified on the basis of traffic and transit norms which ensure financial and operational viability and also specific customer needs. This is an ongoing process.

The existing Speed post stations in Andhra Pradesh are as below:-

(i) Natioinal network

Hyderabad Vijayawada Visakhapatnam Tirupati

(n) Point to Point centres:

Anantapur Mahabubnagar Eluru Nalgonda Nellore Guntur Kakinada Nizamabad Karimnagar Ongole Khammam Rajahmundry Tanuku Kothagudem Kumool Tenali Machilipatnam Warangal

to Questions

Cases of Theft and Robbery in Sarita Vihar, New Delhi

2434. SHRI RAJ NATH SINGH: SHRIMATI MALTI SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware that cases of theft, robbery etc. are increasing day by day in the DDA colony, Sarita Vihar, New
 - (b) if so, the details thereof;
- (c) whether Government are aware that in spite of complaints by the residents, police officials at the police Chowki in Sarita Vihar are not duly resistering the cases and nare not taking any action against the culprits; and
- (d) if so, the details in this regard and what action Government propose to take against police officials and whether Government propose to take any safety measures for the residents of Sarita Vihar, New Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF M. KAMSON): (a) and (b) No case of robbery in DDA colony, Sarita Vihar has been reported during the last six months i.e. from 1.6.95 to 30.11.95. However, twenty six cases of theft have been reported in the said colony during the above period. Month-wise details of these theft cases are given in the enclosed statement (See below).

(c) and (d) No such complaint of nonregistration of cases has been received.